## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 180/2015

IN THE MATTER OF:		
Manram Projects Pvt. Ltd.		Petitioner
SECTION: UNDER SECTION	N 391/39	4
		Order delivered on 07.09.2017
Coram:		
CHIEF JUSTICE M.M. KUMAI	R	*
Hon'ble President		
Deepa Krishan		
Hon'ble Member (T)		
For the Petitioner(s)	:	
For the Respondent(s)	\$2	
For the RD (NR) Delhi/ROC, Delhi:		Mr. Manish Raj, Company Prosecutor

## ORDER

On behalf of arguing counsel at the time of second call again a request has been made for pass over, accordingly hearing is deferred to 09.10.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

SdI

07.09.2017 Vineet